

Statement correcting the reply to Unstarred Question No. 2844 dated 8-12-1978 re. New Places on Air Map of India

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): In the reply to Unstarred Question No. 2844 answered in the Lok Sabha on the 8th December, 1978 for the words please read "Purnea is not one of the 50 centres" in place of "Purnea is one of the 50 centres", a typographical error occurring in the 7th line of the reply.

This error did not immediately come to the notice of the Ministry of Tourism and Civil Aviation. As soon as the error was detected, the action was initiated.

12.00 hrs.

PAPERS LAID ON THE TABLE

REPORT ON THE WORKING OF THE COMMISSION OF RAILWAY SAFETY FOR 1975-76

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the working of the Commission of Railway Safety for the year 1975-76.

ANNUAL REPORTS OF INDIAN FARMERS FERTILIZERS CORPORATION LTD., NEW DELHI FOR 1976-77 AND 1977-78 AND CERTIFIED ACCOUNTS AND AUDIT REPORT OF CARDAMOM BOARD COCHIN FOR 1977-78, UNDER CARDAMOM ACT, 1965.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL). I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Co-operative Limited, New Delhi, for the year 1976-77 along with the Audited Accounts.

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Co-operative Limited, New Delhi, for the year 1977-78 along with the Audited Accounts.

(3) A copy of the Certified Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1977-78 and the Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965.

REVIEW ON AND REPORT OF INDIAN INSTITUTE OF PACKAGING BOMBAY FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

(1) A copy of the Annual Report of the Indian Institute of Packaging, Bombay, for the year 1977-78 along with the Audited Accounts.

(2) A copy of the Review by the Government on the working of the Indian Institute of Packaging, for the year 1977-78.

12.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): With
your permission, Sir, I rise to an-
nounce that Government Business in
this House during the week commenc-
ing 12th March, 1979, will consist
of:—

12.01 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report
the following message received from
the Secretary-General of Rajya
Sabha:—

"In accordance with the provisions
of rule 111 of the Rules of Proce-
dure and Conduct of Business in the
Rajya Sabha, I am directed to en-
close a copy of the Aligarh Muslim
University (Amendment) Bill, 1979,
by Shri Triloki Singh, which has
been passed by the Rajya Sabha at
its sitting held on the 2nd March,
1979."

ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table
of the House the Aligarh Muslim Uni-
versity (Amendment) Bill, 1979 by
Shri Triloki Singh, as passed by Rajya
Sabha

(1) Consideration of any item of
Government Business carried over
from today's Order Paper

(2) Submission to the vote of the
House of Demands for Grants on
Account (General) for 1979-80.

(3) Discussion and voting on:

(a) Demands for Grants (Rail-
ways) for 1979-80

(b) Supplementary Demands for
Grants (Railways) for 1978-79.

(4) Discussion on the Resolution
regarding recommendations of the
Railway Convention Committee.

(5) Discussion and voting on:

(a) Supplementary Demands for
Grants (General) for 1978-79.

(b) Demands for Excess Grants
(General) for 1976-77.